

New Policy for import of Edible Oils

6467. SHRI JAI NARAIN ROAT: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to frame a new policy for the import of edible oils considering the existing circumstances; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY):

(a) and (b). No, Sir. The policy to canalise imports of edible oils through the State Trading Corporation of India Ltd. is being continued. The level of such imports is reviewed periodically, keeping in view the indigenous production, domestic and international price-trends availability of foreign exchange and other relevant factors.

Posts of Regional Manager in N.B.C.C.

6468. SHRI N. SOUNDARAJAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that 4 posts of Regional Managers in the National Building Construction Corporation which are reserved for Scheduled Castes/Scheduled Tribes have not been filled;

(b) if so, the reasons therefor;

(c) what action is being taken against the officers responsible for not filling the posts reserved for Scheduled Castes/Scheduled Tribes; and

(d) how and when these posts will be filled up?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) to (d). Interviews for the post of Regional Managers were held on 24-3-1981 on the basis of applications received in response to advertisement issued in November-December, 1980. Panel for the post is under finalisation. In case the panel consists of less than 4 Scheduled Castes/Scheduled Tribes candidates, action will be initiated to re-advertise the post according to the procedure laid down.

The Corporation prepares panels for recruitment to various posts so that recruitment can be made at short notice depending on workload. The posts will be filled up depending on actual requirements. There is, therefore, no question of taking action against the officers for not filling up the posts reserved for Scheduled Castes/Scheduled Tribes.

Memorandum of Employees Unions of D.M.S.

6469. SHRI SUSHIL BHATTACHARYA:
SHRI L. S. TUR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received a copy of memorandum submitted by the different employees' unions of the Delhi Milk Scheme; and

(b) if so, what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b) The Memoranda received by Government from employees' unions of the Delhi Milk Scheme from time to time are examined and appropriate decisions taken.